GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 3094 ANSWERED ON 07.08.2025

VILLAGES DEPRIVED OF DRINKING WATER

3094. SHRI RAJESH NARANBHAI CHUDASAMA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that many villages in the country are still deprived of drinking water and are dependent on water tankers which transport water from far-off places;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any scheme and provided funds to provide drinking water to every citizen in the country; and
- (d) if so, the details thereof and the time-frame by which this scheme is likely to be fully implemented across the country?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) to (d) Since August 2019, Government of India in partnership with States, is implementing centrally sponsored scheme Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household in all villages across the country. At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved Central outlay has almost been utilized.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 04.08.2025, around 12.45 Crore additional rural households have been provided with tap water connections. Thus, as on 04.08.2025, out of 19.36 Crore rural households, in around 5.86 lakh villages, in the country, around 15.68 Crore (80.99%) households spread across 5.81 lakh villages, are reported to have tap water supply in their homes. Further, as on 04.08.2025, around 2.63 lakh villages are reported as 'Har Ghar Jal' i.e. 100% rural households are having tap water supply.

Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay.

Drinking water being a State subject, under JJM, responsibilities for planning, approval, implementation, operation and maintenance of drinking water supply schemes lie with State/ UT governments. Government of India supplements the efforts of the State/ UT government by providing technical and financial assistance. The details of villages being provided drinking water through water tankers are maintained at State Government level.
